

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A.832 of 1997

Date of order : 13.3.2001

Present : Hon'ble Mr. Justice R.N. Ray, Vice-Chairman

Hon'ble Mr. B.P. Singh, Administrative Member

VINOD BEHARI PANDEY

VS.

UNION OF INDIA & ORS.

For the applicant : None

For the respondents : Mr. P. Chatterjee, counsel

O R D E R

R.N. Ray, V.C.

The matter is taken up for hearing. None appears for the applicant on repeated calls. Ld. counsel for the respondents is present. It appears from the records that none appeared for the applicant on last occasion on 20.12.2000. In the circumstances, the application is dismissed for default. No order as to costs.

J.N. Ray

MEMBER(A)

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VICE-CHAIRMAN